

ITEM NO.1737

COURT NO.4

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 716-717/2011

H.P. MATHUR & ORS.

Appellant(s)

VERSUS

STATE OF U.P. THROUGH SECRETARY & ORS.

Respondent(s)

(Only I.A. no.121074 of 2021 in C.A. nos. 9142-44 of 2010)

WITH

Diary No(s). 11338/2017 (XI)

(FOR FOR DISCHARGE OF ADVOCATE ON RECORD ON IA 91933/2020

IA No. 91933/2020 - DISCHARGE OF ADVOCATE ON RECORD)

C.A. No. 9142-9144/2010 (III-A)

(Alternative FOR ADDITION / DELETION / MODIFICATION PARTIES ON IA 121074/2021

IA No. 121074/2021 - ADDITION / DELETION / MODIFICATION PARTIES)

C.A. No. 7880-7882/2011 (III-A)

(FOR impleading party ON IA 73734/2023

IA No. 73734/2023 - INTERVENTION/IMPLEADMENT)

Date : 25-07-2023 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA
 [IN CHAMBER]

For Appellant(s)

Mr. Yatish Mohan, Adv.
 Mr. Vinayak Mohan, Adv.
 Mr. E. C. Vidya Sagar, AOR

Mr. K. L. Janjani, AOR
 Mr. Pankaj Kumar Singh, Adv.
 Mr. Kailash J. Kashyap, Adv.

Mr. Rajesh Pathak, Adv.
 Mr. Ishank Gupta, Adv.
 Mr. Sumit Kumar, AOR
 Mr. Raghavendra Upadhyay, Adv.
 Mrs. Kumari Supriya, Adv.
 Mr. Hemant Kumar, Adv.

For Respondent(s)

Mr. Anuvrat Sharma, AOR
 Ms. Alka Sinha, Adv.

Mr. Rohit K. Singh, AOR
 Mr. Prakhar Srivastav, Adv.

Mr. Rakesh Uttamchandra Upadhyay, AOR
Mr. Aarti U Mishra, Adv.
Ms. Aarti U Mishra, Adv.
Mr. Harsh Som, Adv.
Mr. E. C. Vidya Sagar, AOR

UPON hearing the counsel the Court made the following
O R D E R

In Civil Appeal Nos. 9142-9144 of 2010

Application being, I.A. No. 121074 of 2021, for deletion of the names of appellant Nos. 4 viz -Mr. Amrish Chandra Rai, 22 viz- Mr. Horilal Yadav, 34 viz-Mr. Shiv Narayan Rai, 37 viz-Mr. Bhuvneshwar Rai, 40 viz-Mr. Shobh Nath Maurya and 48 viz-Mr. Jata Shankar Yadav in Civil Appeal No. 9142 of 2010 and appellant Nos. 1 viz-Mr. Munna Lal Pandey and 3 viz-Siya Ram Yadav in Civil Appeal No. 9143 of 2010 is allowed, at the peril of the appellants.

Cause title be amended accordingly.

Registry to process the matter as per rules.

(POOJA SHARMA)
SENIOR PERSONAL ASSISTANT

(ANJU KAPOOR)
COURT MASTER (NSH)